

**Proposal to keep Large Companies out of Colour T.V. sets manufacture**

2108. DR. KRUPASINDHU BHOI: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian TV Manufacturerers Association has pleased for keeping the large companies, with foreign associations, out of colour TV sets manufacture, as had been done regarding the production of conventional sets;

(b) if so, the reaction of Government thereto; and

(c) the steps proposed to be taken in this direction?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) Yes, Sir.

(b) and (c) While Government has not finalised its long term policy for the regular manufacture of colour TV sets in the country, the *ad-hoc* one-time arrangement for assembly of CTV sets before ASIAD announced by Government recently does not give any place for FERA companies or multinational companies.

**Implementation of Palekar Award**

2109. SHRI B. V. DESAI:  
SHRI P. M SYEED:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have been urged to implement the recommendations of the Palekar Award for Journalists, Newspapers and News Agencies;

(b) if so, what are the recommendations so far implemented and what are the recommendations still under consideration of the Government; and

(c) by what time the recommendations of the Palekar Award will be fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): (a) to (c). Government accepted the Palekar Tribunels' recommendations on the wage revision of Working Journalists and non-journalist employees of the newspaper industry (except those relating to DA) and issued orders on the 26th December, 1980. Subsequently, Government issued orders on the recommendations relating to DA also, after modifications, on the 20th July, 1981. There is, therefore, no recommendation on which Government order is now called for.

The responsibility for securing implementation of the Central Government orders on the Palekar Tribunels' recommendations rests with the State Governments/Union Territory Administration. The Chief Ministers of all States and Head of Union Territories were requested to make all efforts to see that the recommendations accepted by the Central Government are implemented fully. The Central Government have also been impressing upon the State Governments from time to time to secure full implementation. The Central Government has appointed a Committee of Ministers to oversee the progress of implementation.

According to reports received from the State Governments in respect of 1070 establishments, the Central Government orders have been implemented fully or partly by 483 newspaper establishments, 278 are not covered by the recommendations, 5 are paying higher wages or according to mutual agreement, 34 have taken the matter to courts and 31 have been closed down. In several cases of non-implementation, the State Governments are taking legal action.